GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 2443 TO BE ANSWERED ON 10.08.2023

Development of Eco-Parks in the country

2443. DR. LAXMIKANT BAJPAYEE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of Eco-Parks that have been developed in the last three years, State-wise;
- (b) the amount of revenue generated through these Eco-Parks in the last three years, yearwise; and
- (c) whether there is a proposal for constructing Eco-Parks in various districts of Uttar Pradesh including Lucknow at present, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to(c) The concept of Eco-parks encourages harmony with the nature, society, forests and wildlife. Eco-restoration activities have been taken up cross-sectorally under various programmes/funding sources of other ministries/ organizations and also through State Plan budgets. Though, the Ministry of Environment, Forest and Climate Change does not have any specific programme for developing Eco-parks, it has taken various initiatives through programmes and schemes that encourages eco-restoration of degraded areas namely Nagar Van Yojana, School Nursery Yojana, National Mission for a Green India etc.

The following steps taken by the Government contribute to eco-restoration, preservation and development of forest areas in the country:

- i. For preservation and protection of forest & wildlife, various laws including the Forest (Conservation) Act 1980, Indian Forest Act, 1927, Wildlife Protection Act 1972, and other central/state laws as applicable to a State/UT, are implemented by the respective State Government /UT Administration.
- ii. Nagar Van Yojana envisages creating a Nagar Van / Nagar Vatika in each City having Municipal Corporation/Municipal council/Municipality/Urban Local Bodies (ULBs) for providing wholesome healthy living environment for the residents and thus contributing to growth of clean, green, healthy and sustainable cities.
- ii. MoEF&CC, Govt. of India entrusted Indian Council Forestry Research and Education (ICFRE), Dehradun to prepare Detailed Project Report (DPR) for rejuvenation of thirteen major Indian rivers namely Jhelum, Chenab, Ravi, Beas, Sutlej, Yamuna, Brahmaputra, Luni, Narmada, Godavari, Mahanadi, Krishna and

- Cauvery through forestry interventions. These DPRs include rejuvenation measures which *inter alia* includes Eco-park developments, avenue plantations, riverside plantations, river front development, Biodiversity conservation model, etc. as per site conditions.
- iv. National Mission for a Green India (GIM), under which, in addition to other submissions, there is a specific sub-mission for enhancing tree cover in urban and peri-urban areas. Urban forestry is a permissible activity under the provisions of Compensatory Fund Act, 2016 and the Rules made thereunder.
- v. Atal Mission for Rejuvenation and Urban Transformation (AMRUT), implemented by the Ministry of Housing and Urban Affairs which focuses on development of basic infrastructure in the selected cities and towns, has the provisions for developing green spaces and parks.
- vi. Ministry of Coal converts suitable mine areas, after exhaustion of reserves, into eco-parks, sites for water sports, underground mine tourism, golf grounds, adventure, bird watching etc. These sites have good potential for recreation, revenue generation and employment for local people.
